

**Shri Shree Narayan Das:** The hon. Minister just now said that a committee has been appointed. May I know whether any time-limit has been fixed by which the Committee has been asked to report?

**Shri Raj Bahadur:** There are some long-term measures which the Printing and Stationery Department under the Ministry of Works, Housing and Supply has proposed. They are: provision of a forms wing in the Government of India Press, Nasik, expansion of the Government of India Press, Aligarh, installation of two rotaries in the Press attached to the Government of India Forms Store, Calcutta and setting up of a Government of India Press in the south. The high-power committee has been set up to devise short-term measures, and on that there are representatives of the various departments concerned.

**Shri Mohiuddin:** Is it not a fact that last month there was shortage of inland air letters at various post offices, and only a limited number of three or four were given at a time to each buyer?

**Shri Raj Bahadur:** The forms are divided into two categories, essential forms which are about 750 in number, and non-essential forms which are about 1,300 in number. Our Presses with whatever capacity they have got are trying to cope with the demand. At the moment I may say that as many as 3,51,42,600 forms are on order and are under print.

**Shri Yajnik:** May I know why Government has discontinued printing of these forms in the local languages of India, in view of the fact that 13 to 14 languages have been recognised in the Constitution of India?

**Shri Raj Bahadur:** That is a separate question, but I may say that it has been decided as a matter of policy that the forms should be in two languages and that this should be bilingual also—English, Hindi and Hindi-English.

### Chairman of Calcutta Port

\*1182. **Shri S. C. Samanta:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that prior to 1947 the Chairman of the Calcutta Port used to hold office for 15 to 17 years; and

(b) whether it is also a fact that since 1947 the tenure of office of the Chairman is varying between 3 to 6 years?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) The incumbent of the post of Chairman, Calcutta Port Commissioners, who retired in 1947, held the post for about 15 years. His predecessor held office for about 8 years.

(b) Yes, Sir.

**Shri S. C. Samanta:** May I know whether in future the Government will reduce the term, or they will go back to former terms?

**Shri Raj Bahadur:** The office of the Chairman is an important office, and in selection for it we take good care. I hope the Chairman continues so long as he is found useful, or he can continue in service.

**Shri S. C. Samanta:** May I know whether the term of service of the Chairman in Calcutta Port is at par with the terms prevalent in other ports?

**Shri Raj Bahadur:** In each case the appointment is made on specific terms, and I do not think comparisons can be drawn between the terms of different appointments.

**Shri Ranga:** Under what terms, Sir, are these appointments made? Are they made for three years, six years? Is there no time-limit at all, or is it that you appoint a man for three years and if he still continues to be useful you extend the term for another three years?

**Shri Raj Bahadur:** It is made for a number of years; the term is fixed.

**Shri Biren Roy:** Is there any special qualification on the basis of which the Chairman of a Port Trust is appointed, or is it just an I.C.S.

**Shri Raj Bahadur:** It is not only I.C.S., but suitable administrative capacity for a post is also taken into account.

**Shri Ranga:** What is the exact position in Calcutta? For how many years has this gentleman been appointed?

**Shri Raj Bahadur:** He has been there for over an year now, and he is an I.C.S.

**Shri Ranga:** I want to know for what period he has been appointed; I am not asking for how long he has been continuing.

**The Minister of Transport and Communications (Shri Lal Bahadur Shastri):** Generally, the Chairman, Port Trust, Calcutta, is appointed for about three years, but during the last few years we found that a change was necessary in one or two cases. Therefore, change was made rather prematurely, before that period expired, but it was in the interest of work and the Port that we found it necessary to make this change. The present incumbent is continuing, and I hope he will continue for some time, unless we find that his work also is not satisfactory. The House is aware that in the Calcutta Port Trust the problem of congestion has arisen. I suppose, if the officer concerned is not able to improve the situation certainly we will have to take action.

**Shri Biren Roy:** Since 1947 till today, has anybody except an I.C.S. been appointed to this job?

**Shri Lal Bahadur Shastri:** I am not aware of the past history, but it is true since 1952, I know, there has always been an I.C.S. Officer,

### Machkund Soil Erosion Scheme

**\*1184. Shri B. S. Murthy:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 555 on the 1st August, 1957 and state:

(a) the reasons for less subsidy being given to Andhra Pradesh in connection with the Machkund Soil Erosion Scheme during 1957-58; and

(b) the amount of subsidy asked for by Andhra Pradesh for the above period?

**The Minister of Co-operation (Dr. P. S. Deshmukh):** (a) According to the approved pattern of financial assistance for such schemes in tribal areas, Central subsidy is limited to 75 per cent. of the total estimated expenditure on items other than regular staff and buildings; balance being granted by the State Government. The amount not permissible as subsidy is given as loan where asked for. Subsidy was granted to the Andhra Pradesh Government in 1957-58 on this pattern.

(b) Rs. 7,00,691

**Shri B. S. Murthy:** May I know, Sir, what is known by "approved pattern of financial assistance"?

**Dr. P. S. Deshmukh:** We have laid down certain rules in respect of almost everything like the G.M.F., soil erosion work, etc. We give certain subsidies in certain cases and the rest is given as loan.

**Shri B. S. Murthy:** Is it not a fact that this work is being carried on in places where the areas are considered as backward, including Andhra, and, if so, why the Central Government has not given sufficient subsidy?

**Dr. P. S. Deshmukh:** No, Sir. We have been following the pattern all through and in the tribal areas we have got special terms according to which assistance will be given.

**The Minister of Food and Agriculture (Shri A. P. Jain):** May I add to the answer, Sir? As a matter of fact, 75 per cent. of the cost of the project